

**(2012) 12 P&H CK 0172**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** CWP No. 13628 of 2010

Vinod Kumar

APPELLANT

Vs

State of Haryana and another

RESPONDENT

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**Date of Decision:** Dec. 6, 2012

**Hon'ble Judges:** Rameshwar Singh Malik, J; Jasbir Singh, J

**Bench:** Division Bench

**Advocate:** Kshitij Sharma, AAG, Haryana, for the Respondent

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### **Judgement**

Jasbir Singh, J.

Called second time at the end of motion list. None came present on behalf of the petitioner to assist the Court.

2. Dismissed for non-prosecution.